

ITEM NO.74

Court 3 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15160/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAJRAJ SINGH ETC.

Respondent(s)

)

Date : 25-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
[IN CHAMBER]

For Petitioner(s) Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

As per office report, unserved cover containing notice has been received back in respect of respondent No.4 with postal remarks 'refused, returned to sender'. The service is deemed to be completed in respect of above said respondent.

The Registry to proceed accordingly.

(SHUBHAM YADAV)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
ASSISTANT REGISTRAR